

(c) and (d) As on 30th June, 2012, there are 1290 defaulters, and the total amount of penalty imposed on them is Rs. 112,25,98,00 (Rupees One Hundred Twelve core, Twenty Five Lakh Ninety-Eight Thousand only).

#### Stake selling of PSUs

1426. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government has decided to sell its stakes in some of the Public Sector Undertakings (PSUs); and

(b) if so, the names of these companies, the percentage of shares proposed to be sold and the expected amount proposed to be raised from each of the companies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Yes, Sir.

(b) The Government has decided to disinvest its stake in the following PSUs:

Sl. No.	Name of the PSUs	% of equity to be disinvested
1	Rashtriya Ispat Nigam Ltd.	10
2	Hindustan Aeronautics Ltd.	10
3	Bharat Heavy Electricals Ltd.	5
4	Steel Authority of India Ltd.	10.82
5	MMTC Ltd.	9.33
6	National Aluminium Company Ltd.	12.15
7	Oil India Ltd.	10
8	NMDC Ltd.	10
9	Hindustan Copper Limited	4.01
10	NTPC Ltd.	9.50

The realization would depend upon prevailing market conditions and investor interest at the time of actual disinvestment.

**Revenue collected by Government from different States**

1427. SHRI NATUJI HALAJI THAKOR:

SHRIMATI SMRITI ZUBIN IRANI:

Will the Minister of FINANCE be pleased to state:

(a) the details of revenue collected by the Union Government from different States during the Eleventh Plan Period, year-wise;

(b) how much revenue has been collected from Gujarat during the same period, year-wise;

(c) how much Central assistance has been given to Gujarat during the Eleventh Plan period year-wise; and

(d) whether Government realizes that it has been unfair to the people of Gujarat and is considering to enhance the Central assistance to Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) and (b) The information about state-wise collection of revenue is not maintained. However, the details of revenue collected through central taxes during the Eleventh Plan Period Year-wise are given below:

(Rs. in crore)		
Year	Total collection of Direct Taxes	Total collection of Indirect Taxes
2007-08	312213	279031
2008-09	333818	269433
2009-10	378063	245367
2010-11	446935	345127
2011-12*	494799	392273

\*Provisional.

(c) and (d) Since Central assistance is provided by various Ministries through various schemes, apart from the normal Central assistance, it is not possible to provide this information by this Ministry. However, details of the releases of States' Share of Union Taxes and Duties made to the State of Gujarat during the Eleventh Five Year Plan period year-wise is given below: